

(17)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

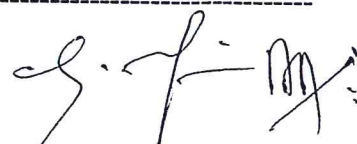
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/669/(IB)/2017  
NAME OF THE PETITIONER(S) : WITHIN  
NAME OF THE RESPONDENT(S) : ABU ESTATES PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

D. Lowrithu Paul Belson

Counsel for  
Operational  
Creditor

  
16/02/2018

**ORDER**

Counsel for Petitioner present. No representation on behalf of the Respondent. Matter  
is posted for final arguments. Put up on 28.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk